

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.303

CA-251/2021 CA-544/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors

.....APPLICANT/PETITIONER

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 20.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant :

For the Respondent :

Mr. Nagesh, Sr. Advocate along with
Mr. Manoj K Singh and Ms. Daizy for R-2 to R-5

ORDER

CA-251/2021 CA-544/2021:-

List the matter on **14.10.2022**.



**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**



**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**